# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

UNSTARRED QUESTION NO.3842 TO BE ANSWERED ON 19.03.2018

### **Number of Ragging Cases**

### 3842. SHRIMATI KIRRON KHER: SHRIMATI POONAM MAHAJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of ragging cases including against differently-abled students recorded by the Government during the last five years, year-wise and State/UT-wise;
- (b) the number of ragging cases recorded among females, males and transgenders individually and also the immediate redressal mechanism available to students ragged in schools;
- (c) whether the Government is aware that a co-ordination mechanism has been adopted by the Ministry and the Ministry of Social Justice and Empowerment to protect differently abled students from ragging and if so, the details thereof;
- (d) whether the Government has made anti-ragging awareness mandatory in private educational institutions; and
- (e) if so, the steps being taken by the Government to avoid ragging by teachers which is less frequent but existent?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (e): Details of the total number of ragging cases recorded during the last five years, year-wise and State/UT-wise are attached in Annexure. No separate data is maintained by University Grants Commission (UGC) for the complaints received against differently-abled students and transgenders. The UGC has received 4916 ragging complaints so far, out of which 4314 complaints are by males and 602 complaints by females. The Central Board of Secondary Education (CBSE) has informed that whenever it receives any complaint of ragging in a school affiliated to it, it takes action as per the Affiliation Byelaws and existing guidelines which are available at <a href="www.cbseaff.nic.in">www.cbseaff.nic.in</a> and <a href="www.cbse.nic.in">www.cbse.nic.in</a>, respectively.

To address the issue of ragging in Higher Educational Institutions, the UGC has brought out the UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009. These regulations are to be followed by all Higher Educational Institutions (HEIs) including the private educational Institutions in the country. These Regulations provide equal protection against ragging to all the students including differentially-abled students. Further, to increase awareness against ragging among the students and the teachers, UGC also undertakes media campaign every year. It also sends advisories to the Vice-Chancellors of all Universities to curb the menace of ragging. An Anti-Ragging toll free "helpline" 1800-180-5522 in 12 languages has been made operational by the UGC with Call Centre facilities for helping victims of ragging, besides facilitating effective coordinated action by all concerned. The UGC has developed an Anti-Ragging Website i.e. <a href="www.antiragging.in">www.antiragging.in</a>. The Portal contains the record of registered complaints received and the status of the action taken thereon.

\*\*\*\*

### Annexure refered to in reply to part (a) of Lok Sabha Unstarred Question No. 3842 for 19.03.2018 regarding Number of Ragging Cases.

Annexure State/UT-wise and Year-wise details of ragging cases during the last five years

State	2013	2014	2015	2016	2017	Total
Andaman & Nicobar	0	0	0	0	0	0
Andhra Pradesh	14	21	12	17	28	92
Arunachal Pradesh	1	0	0	0	1	2
Assam	15	8	9	10	33	75
Bihar	33	39	21	24	53	170
Chandigarh	1	0	1	0	3	5
Chhattisgarh	4	7	9	4	9	33
Dadra & Nagar Haveli	0	0	0	0	0	0
Daman & Diu	0	0	0	0	0	0
Delhi	10	7	8	8	13	46
Goa	0	0	1	1	0	2
Gujarat	12	14	11	5	16	58
Haryana	9	7	4	11	16	47
Himachal Pradesh	5	3	4	4	6	22
Jammu & Kashmir	6	7	4	2	7	26
Jharkhand	24	13	19	15	20	91
Karnataka	23	20	23	24	49	139
Kerala	25	17	29	35	45	151
Lakshadweep	0	0	0	0	0	0
Madhya Pradesh	80	74	48	55	100	357
Maharashtra	27	41	17	29	46	160
Manipur	1	1	0	0	4	6
Meghalaya	1	0	1	1	1	4
Mizoram	0	0	1	1	3	5
Nagaland	0	0	0	0	0	0
Odisha	71	32	30	28	46	207
Puducherry	4	7	3	0	8	22
Punjab	12	11	9	15	16	63
Rajasthan	39	28	16	20	40	143
Sikkim	1	0	0	1	2	4
Tamil Nadu	32	32	25	33	43	165
Telangana	0	3	5	12	12	32
Tripura	4	4	1	3	9	21
Uttar Pradesh	94	80	51	93	143	461
Uttarakhand	11	13	8	14	30	76
West Bengal	81	54	53	50	99	337
<b>GRAND TOTAL</b>	640	543	423	515	901	3022